

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/64/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGABHARTI
NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	HARSHINI J	Counsel for petitioner	Harshini J
	S. KUMAR	Counsel for Respondent	S. Kumar

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the matter is almost settled between the parties and brought a post-dated cheque for Rs.50 lakhs. Counsel for petitioner prayed time for seeking instructions from the client. Time is extended at request. Put up on 14.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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